

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.446
Contempt Petition / 17/ND/2023 IN
CP/154/ND/2017

IN THE MATTER OF:

Mr Sumit Gupta	...	Applicant
Versus		
Mod Serap Industries Pvt Ltd	...	Respondent

Under Section 271 & 272.

Order delivered on 19.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Alok Kumar Kuchhal a/w Adv. Anshita Argal
For the Respondent :
For the RoC : Adv. Jyoti Khurana

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **23.04.2024**.

Sd/-
(Court Officer)